

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 205/MP/2024 along with IAs No. 49/2024 and 50/2024**

Subject : Petition under Section 79 (b) and (f) of the Electricity Act, 2003 read with Article 9 of the PPA dated 29.4.2011 between ED-Goa and RGPPL, seeking adjudication of dispute regarding RGPPL's demand of Rs. 92,38,48,877/- from ED, Goa.

Petitioner : Electricity Department, Goa

Respondent : RGPPL and 2 others

Date of Hearing : **27.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Nalin Kohli, Senior Advocate, ED, Goa  
Ms. Gayatri Aryan, Advocate, ED, Goa  
Ms. Sakshi Kapoor, Advocate, ED, Goa  
Ms. Poonam Sengupta, Advocate, ED, Goa  
Ms. Devisi Bhuvalka, Advocate, ED, Goa  
Shri S.P. Kesarwani Advocate, RGPPL  
Shri Venkatesh, Advocate, RGPPL  
Shri Ashutosh Srivastava, Advocate, RGPPL  
Shri Aashwyn Singh, Advocate, RGPPL  
Shri Sanjay Sen, Senior Advocate, MSEDCL  
Ms. Neha, Advocate, MSEDCL  
Shri Sagnik Maitra, Advocate, MSEDCL  
Shri Ashok Rajan, WRLDC  
Shri Alok Mishra, WRLDC

**Record of Proceedings**

Due to paucity of time, the matter could not be taken up for hearing.

2. The Petitions, along with the IAs, will be listed for final hearing on **3.4.2025**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

